Annexure-3

Name of the corporate debtor: ARSS INFRASTRUCTURE PROJECTS LIMITED; Date of commencement of CIRP: 30.11.2021; List of creditors as on: 02.05.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Details of claim admitted Details of claim Amount of Amount of Identifi Amount of Amount of Amount of claim Natur e Whethe |% of voting Name of Amount any mutual claim under cation Date of contingent claim not Remarks, if any creditor Amount claimed admitted Amount covered by security interest covered by share in dues, that may verificati admitted claim receipt claim related CoC guarantee be set- off CFM Asset 20.12.202 23985267728 23985267728 Secured Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and Claims assigned by State Bank of NIL 48.55% NIL NO NIL Reconstruct are stored / placed in diverse locations) India in favour of CFM Asset on Private (b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which Reconstruction Private Limited Limited are being utilized at different workplaces of the company across the country and are movable fixed assets) Khata No: 268,129,316,230,251,164 Plot No: 1469/1650,1464,1471, 1469, 1475,1463, Kisam-Gharbari Total Area: Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area: Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area: Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area: 3750 soft Land at Ravagada of Tehsil Rayagada. In the name: Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang), Tehsil:-Khurda In the name: Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam-Gharbari Total Area: Ac 1.500

Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No.

4/434/697 (Corresponding GA Plot No: VIP-157)

isam- Gharbari

SI			Detai	ls of claim			Details of claim admitted				Amount of		Amount of	
N o.	Name of creditor	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	covered by	 % of voting share in CoC	Amount of contingent claim	any mutual	Amount of claim not admitted	claim under verificati on	Remarks, if any
							Kisam-Gharbari Total Area : Ac 4.123 Land, Work Shop – 5000 Sqft, Workshop Office – 6000 Sqft, Office (G+3)Building Block (A) G.Floor:3300 Sqft, 1st Floor : 3300 Sqft, 2nd Floor:1875 Sqft, 3rd Floor:1875 Sqft& Office (G+3)Building Block (B) G.Floor, 1st Floor, 2nd Floor, 3rd Floor 3036 Sqft each at Gadakana, Sector A, Zone D, MIE BBSR In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office Building); Kisam-Gharbari,Total Area : Ac 0.901 Dec Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No.:1426/353, Plot No.: 1106 Corresponding to GA Plot No N-1/93 Kisam-Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Sunil Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name: SmtSanju Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land at JayadevVihar, Bhubaneswar In the Name: Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No: 780, Plot No: 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharabari Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No: 182; Total Area: Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No: 181/5091 Total Area: Ac.4.710 (Extension of BOI mortgage) Land at Baishipada & Kharabhuin (Near Charichhak), Tehsil-Khajuripada, In the Name: ARSS In							

S1		I	Detai	ls of claim			Details of claim admitted				l l	Amount of	I	Amount of	1
- 1	Name of creditor	Identifi cation No.	Date of receipt	Amount claimed	admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related	% of voting share in CoC	Amount of contingent claim	any mutual	Amount of claim not admitted		Remarks, if any
- 1	CFM Asset Reconstructi on Private Limited		15.12.2021	1269526010	1269526010	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of: Smt. Sanju Agarwal, Khata No: 154, 311, 228 Plot No: 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam-Homestead, Total Area: Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of: Smt. Sangita Agarwal Khata No: 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam-Homestead, Total Area: Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No: 1469/1650,1464,1471, 1469, 1475,1463, Kisam-Gharbari Total Area: Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name: Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area: Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name: Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area: Ac 3.508 Land and Building at LR.C. Village, Bhubaneswar, Tehsil-Bhubaneswar In the name of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA	NIL	NO	2.57%	NIL	NO	NIL		Claims assigned by State Bank of India in favour of CFM Asset Reconstruction Private Limited

SI			Detai	ls of claim			Details of claim admitted					Amount of	Ī	Amount of	
	Name of	Identifi			Amount of claim	Natur e	- The state will be stated	Amount	Whethe	% of voting	Amount of	any mutual	Amount of	claim under	_
	creditor		Date of	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	contingent	dues, that may	claim not	verificati	Remarks, if any
0.		No.	receipt			claim		guarantee	related	CoC	claim	be set- off	admitted	on	
\vdash							Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi								
							(Near KukudaKhandi - Berhampur) In the Name of : ARSS Infrastructure Projects								
							Ltd. Khata5 11 369 105								
							Plot 3622 3623 3624, 3627, 3628, 135								
							3625, 3617, 3619, 3618								
							Area Ac 0.820A c 4.436 Ac 0.440								
							Kisam:								
							BudukaMouza (Total 8 plots)								
							6 plots – Ac.2.903 decGharabari								
							2 plots - Ac.2.793 dec Agricultural Mahugharhill 2 plots - Ac.820 dec								
							Agricultural								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-								
							1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli,								
							Bhubaneswar.								
							Kisam- Gharbari Area: Ac 0.249 dec.								
							Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal								
							Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-								
							481/1362, Kisam- Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS								
							Stones Pvt. Ltd.								
							Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal								
							PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total								
							Area: Ac 2.900dec, Kisam- Gharbari, Standing in the name of: Rajesh Agarwal								
							Extension of charge over land and G+ 4 storied building thereon situated at 21/3								
							Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10								
							chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh								
3	CFM		16.12.2021	2173742472	2173742472	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	NIL	NO	4.40%	NIL	NO	NIL		Claims assigned by IDBI Bank in
	Asset						are stored / placed in diverse locations)								favour of CFM Asset
	Reconstru						(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								Reconstruction Private Limited
	ction						are being utilized at different workplaces of the company across the country and are								
	Private						movable fixed assets)								
	Limited						Collateral								

[ci]	1	Detail	s of claim			Details of claim admitted					Amount of	I	Amount of	
. Name of	Identifi	Detail	s of Claim	Amount of claim	Natur e	Details of Claim admitted	Amount	Whethe	% of voting	Amount of	any mutual	Amount of	claim under	
N creditor	cation	Date of	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	contingent	dues, that may	claim not	verificati	Remarks, if any
o Creditor	No.	receipt	Amount Claimed	aumitteu	claim	Amount covered by security interest		related	1	claim	be set- off	admitted	on	
0.					Ciaiiii	T 1 (NY) 1 (CL 1) II) CC II TH I IN (NL 1 II d	guarantee	related	Coc		De set- on		OII	
11						Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
						name : Smt. Seema Agarwal								
						Khata No:57, Plot No: 1470, 1478, 1479, 1481, 1482, 1483; Kisam-Gharbari, Total								
11						Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
						Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
						Plot No: 1468,1573,1465,1466								
						Kisam- Gharbari, Total Area : Ac 1.88								
						Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal								
						Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area: Ac 3.508								
						Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name								
						of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot								
						No: N-1/92) Kisam- Gharbari-2, Total Land Area: 3750 sqft Land at Rayagada of								
						Tehsil Rayagada. In the name: Sri Anil Agarwal								
						Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture	1	1					1	
						Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil:-								
						Khurda In the name : Sri Sunil Agarwal Khata No: 436/23							1	
						Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500							1	
						Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name							1	
						of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No.							1	
						4/434/697 (Corresponding GA Plot No: VIP-157)								
						Kisam- Gharbari								
						Total Area: 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR In the name of								
						Sri Sunil Agarwal & Smt. Sabita Agarwal								
 					<u> </u>	Total ADCCA Control Deliver And ADCCA DELIVER ACCESS OF		ļ	ļ					
						In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office								
						Building); Kisam- Gharbari, Total Area :Ac 0.901 Dec								
						Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of								
						Sri Mohanlal Agarwal Khata No.:1426/353, Plot No.: 1106 Corresponding to GA								
						Plot No N-1/93								
						Kisam- Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor)								
						State Bank Nagar, New Delhi-63, In the Name: Sri Sunil Agarwal, Total Area:								
						122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State								
						Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83								
						sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar,								
						New Delhi-63, In the Name: SmtSanju Agarwal, Total Area: 122.83 sqmts, Kisam:							1	
						Homestead Land at JayadevVihar, Bhubaneswar								
						In the Name: Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No: 780, Plot No:								
						878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI								
						mortgage), Kisam: Gharabari								
						Land at Badapada, Tehsil-Bhanjanagar								
						In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/21 Plot No: 182;							1	
						Total Area: Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-								
						Bhanjanagar								
						In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No:								
						181/5091 Total Area : Ac.4.710 (Extension of BOI mortgage)								
						Land at Baishipada & Kharabhuin							1	
						(Near Charichhak), Tehsil- Khajuripada, In the Name : ARSS Infrastructure Projects								
						Ltd. Kisam- Gharbari Khata 6239 43								
						Plot 672, 669, 670, 671, 6731 056, 1150							1	
						Area Ac 4.260 Ac 4.010							1	
						Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi							1	
						(Near KukudaKhandi - Berhampur) In the Name of : ARSS Infrastructure Projects								
						Ltd. Khata5 11 369 105							1	
	1						1	I	1	ı		I	1	I

SI			Detail	s of claim			Details of claim admitted				l	Amount of		Amount of	
. ı	Name of	Identifi cation	Date of		Amount of claim	Natur e		Amount	Whethe	% of voting	Amount of contingent	any mutual	Amount of claim not	claim under	Remarks, if any
N	creditor		receipt	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	claim	dues, that may	admitted	verificati	Kemarks, ii any
0.		110.	receipt			claim		guarantee	related	CoC	Ciaiiii	be set- off	aumitteu	on	
4	CFM		15.12.2021	6621985414	6621985414	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	NIL	NO	13.40%	NIL	NO	NIL	NIL	Claims assigned by Punjab
	Asset						are stored / placed in diverse locations)								National Bank in favour of CFM
	Reconstru						(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								Asset Reconstruction Private
	ction						are being utilized at different workplaces of the company across the country and are								Limited
	Private						movable fixed assets)								
	Limited						Collateral								
							Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
							Dhenkanal In the name of: Smt. Sanju Agarwal, Khata No: 154, 311, 228								
							Plot No: 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam-Homestead,								
							Total Area: Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal								
							In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot								
							No:1486/1672,1476,1477, 1485;								
							Kisam- Homestead, Total Area: Ac 1.77								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164								
							Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari								
							Total Area : Ac 2.94								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name : Smt. Seema Agarwal								
							Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
							Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
						1	Plot No: 1468,1573,1465,1466								
						1	Kisam- Gharbari, Total Area : Ac 1.88								
							Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal								
							Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508								
							Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name								
							of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot								
							Kisam:							1	1
							BudukaMouza (Total 8 plots)								
							6 plots – Ac.2.903 decGharabari								
							2 plots – Ac.2.793 dec Agricultural Mahugharhill 2 plots – Ac.820 dec								
							Agricultural								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-								
							1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli,								
							Bhubaneswar.								
							Kisam- Gharbari Area : Ac 0.249 dec.								
							Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal								
							Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-								
							481/1362, Kisam- Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS								
							Stones Pvt. Ltd.								
							Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal								
							PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total								
							Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal								
							Extension of charge over land and G+ 4 storied building thereon situated at 21/3								
							Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10								
							chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh								
-	Zotols	\vdash	17.12.2021	257138904	257120004	Caa 1	Agarwal, Kisam: Homestead Paragral properties of true properties Mr. Subash Agarwal & Mr. Baisch Agarwal	Viii	NO	0.52%	NIII	NO	NIL	VIII	
	Kotak Mahindra		.,.12.2021	25/138904	25/138904	Secured	Personal guarantee of two promoters Mr Subash Agarwal & Mr. Rajesh Agarwal.	NIL	NO	0.52%	NIL	NO	NIL	NIL	
	viaiiiidiä Rank														
					•		•							•	•

. Name of N creditor o. 6 ICICI Bank	Identifi cation No.	Date of receipt	Amount claimed 469984395	Amount of claim admitted 469984395	Natur e of claim Secured	Amount covered by security interest Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which are being utilized at different workplaces of the company across the country and are	Amount covered by guarantee NIL	r	% of voting share in CoC 0.95%	Amount of contingent claim	Amount of any mutual dues, that may be set- off NO	Amount of claim not admitted	Amount of claim under verificati on NIL	Remarks, if any
0.		receipt			claim	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which	guarantee		C ₀ C	claim	be set- off	admitted	on	Remarks, if any
6 ICICI Bank	No.		469984395	469984395		are stored / placed in diverse locations) (b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which							on NIL	
6 ICICI Bank		16.12.2021	469984395	469984395	Secured	are stored / placed in diverse locations) (b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which	NIL	NO	0.95%	NIL	NO	NIL	NIL	
						are stored / placed in diverse locations) (b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								
														i
						are being utilized at different workplaces of the company across the country and are	1							
						are being unitied at different workplaces of the company across the country and are								
						movable fixed assets)								
						Collateral								
						Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
						Dhenkanal In the name of: Smt. Sanju Agarwal, Khata No: 154, 311, 228								
						Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam-Homestead,								
						Total Area: Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal								
						In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot								
						No:1486/1672,1476,1477, 1485;								
						Kisam- Homestead, Total Area : Ac 1.77								
						Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
						name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164								
						Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari								
						Total Area: Ac 2.94								
						Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
						name : Smt. Seema Agarwal								
						Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
						Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
						Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466								
						Kisam- Gharbari, Total Area : Ac 1.88								
						Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam								
						In the name : Sri Anil Agarwal								
						Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508								
						Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name								
						of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot								
						No: N-1/92) Kisam- Gharbari-2, Total Land Area: 3750 sqft Land at Rayagada of								
						Tehsil Rayagada. In the name: Sri Anil Agarwal								
						Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture								
						Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang), Tehsil:								
11						Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500								
						Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name								
						of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No.								
						4/434/697 (Corresponding GA Plot No: VIP-157)								
						Kisam- Gharbari								
						Total Area: 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR								
						In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal Khata No: 495, Plot No: N-								
						2/85 Kisam- Gharbari								
						Total Area: Ac 0.124 dec								
						Land at Chhatrama, Tehsil-Khurda In the name : ARSS Stones (P) Ltd Khata No:								
11						556/19, 500								
						Plot No: 1848,1817,1802,1798, 1799,1803, 1822,1818/2126,1819,								
						1835,1810,1811,1850, 1853,1804, 1806,1807,1852,1856,1859,1861 Kisam-Gharbari Total Area : Ac 4.123								
	<u> </u>					Misain-Ghaiball 10tal Alea . Ac 4.123						I		

SI	1	Detai	ls of claim			Details of claim admitted					Amount of		Amount of	
. Name of	Identifi		is of Claim	Amount of claim	Natur e	Details of claim admitted	Amount	Whethe	% of voting	Amount of	any mutual	Amount of	claim under	
N creditor	cation	Date of	Amount claimed	admitted	of	Amount covered by security interest	covered by	r	share in	contingent	dues, that may	claim not	verificati	Remarks, if any
0.	No.	receipt			claim	, ,	guarantee	related	CoC	claim	be set- off	admitted	on	
7 CFM Assa Reconstru on Private Limited	cti	26.02.2022	4195079968	4195079968		Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area: Ac 0.249 dec. Standing in the name: Sri Subash Agarwal & Smt. Sanju Agarwal Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-481/1362, Kisam-Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS Stones Pvt. Ltd. Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia, Khata: 347/193, Plot nos. 1456/1810, 1493, 1571, 1438, 1448, 1447 Total Area: Ac 2.900dec, Kisam- Gharbari, Standing in the name of: Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh Agarwal Kisam: Homostand "Movable Property The whole of borrower's current assets pertaining to the contract both present and future including: 1. Book debts, receivables, outstanding money claims, demands, bills, contracts, engagements and securities belonging to or held by the Borrower, and which are now due and owing or accruing and which are now due and owing or accruing and which are now due and owing or accruing and which may at any time here after during the continuance of security become due and owing or accured to the borrower. 2. Stocks of raw materials, finished and semi-finished goods, goods in process and consumable stores, which are now lying stored in or which may hereafter from time to time during the continuance of security be lying stored in or brought into or be in or about the factories and godowns of the borrower or warehouses, wherever situated. 3. Related movables in the course of transit or delivery, whether now belonging or which may hereafter belong th the borrower or which may be held by any person at any place within or outside India to the order or disposition of the borrower and all d	NIL	NO	8.49%	NIL	NO	NIL	NIL	Claims assigned by Edelweiss Asset Reconstruction Company Limited in favour of CFM Asset Reconstruction Private Limited
						the Aforementioned Security: Fixed Assets: Not applicable Personal Guarantee								
8 Invent Assets Securitisa n and Reconstru on Private Limited	cti	24.02.2022	8662510707	1230780360	Secured	(i) Primary Security - a) Second Charge on all the movable assets of the borrower on which SREI Equipment Finance Limited has charge; b) Non Disposal undertaking in respect of 26,46,648 equity shares of the borrower along with a power of attorney to sell the said equity shares in case of occurance of an event of default (ii) Rs. 866,25,10,707 as on 30th Nov, 2021 covered by the personal guarantees as follows - a) Rajesh Agarwal, Subash Agarwal, Sunil Agarwal, Anil Agarwal b) date of guarantee - 20.10.2011 c) amount of guarantee - Rs. 1,00,00,00,000 each of the guarantor	NIL	NO	2.49%	NIL	NO	7431730347		Claim admitted pursuant to the order dtd. 20.12.2022 of the Hon'ble Tribunal. Claims assigned by SREI Infrastructure Finance Limited in favour of Invent Assets Securitisation and Reconstruction Private Limited

SI	T.1. 4:6	Detai	ls of claim		Details of claim admitted						Amount of		Amount of	
Name of Creditor	Identifi cation No.	Date of receipt	Amount claimed	admitted	Natur e of claim	Amount covered by security interest	covered by	1	share in	Amount of contingent claim	any mutual	Amount of claim not admitted	claim under verificati on	Remarks, if any
9 Invent Assets Securitisatio n and Reconstructi on Private Limited		30.12.2021	9197894038	9197894038	Secured	i).Prime Security: Assets mentioned in respective deed of Hypothecation for all the contracts. ii). Rs. 6759912574 covered by personal guarantee of Rajesh Agarwal, Subhas Agarwal, Sunil Agarwal & Anil Agarwal	NIL	NO	18.62%	NIL	NO	NIL		Claim admitted pursuant to the order dtd. 09.01.2024 of the Hon'ble NCLAT. Claims assigned by SREI Equipment Financie Limited in favour of Invent Assets Securitisation and Reconstruction Private Limite
			56833129636	49401399289					100%			7431730347		